

Annexure-3

Name of the corporate debtor: Sharda Ma Enterprises Private Limited; Date of commencement of CIRP: 08th April, 2022; List of creditors as on: 22nd July, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether or related party?						% voting share in CoC
1	HDFC Bank Limited	13-04-2022	29,04,57,295.35/-	29,04,57,295.35/-	Financial Creditors	Yes	Yes	No	19.94	No	--	No	--	Claims have been admitted
2	State Bank of India	22-04-2022	82,76,93,842/-	82,76,93,842/-	Financial Creditors	Yes	Yes	No	56.83	No	--	No	--	Claims have been admitted
3	ICICI Bank	22-04-2022	33,83,03,598.7/-	33,83,03,598.7/-	Financial Creditors	Yes	Yes	No	23.23	No	--	No	--	Claims have been admitted

Vaneet Bhatia

IP in the matter of Sharda Ma Enterprises Private limited
 Registration Number: IBBI/IPA-002/IP-N00908/2019-20/12942.
 Email: Registered With IBBI- vaneetbhatia4@gmail.com
 Email For Correspondence- cirp.shardama@gmail.com
 Contact No.: 9971641494